

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 608 of 2013**

**Tuesday, this the 5<sup>th</sup> day of November, 2013**

**CORAM:**

**Hon'ble Mr. Justice A.K. Basheer, Judicial Member**

**Hon'ble Mr. Rudhra Gangadharan, Administrative Member**

S.S. Lal, aged 42 years, S/o. Late K. Sudhevan,  
 Lower Division Clerk, Office of the Director of  
 Accounts (Postal), Kerala Circle, Thiruvananthapuram,  
 residing at Vilayil Veedu, Mudapuram PO,  
 Chirayinkeezhu, Thiruvananthapuram – 695 314.

**Applicant**

**(By Advocate – Mr. Shafik M.A.)**

**V e r s u s**

1. Union of India, represented by Secretary/  
 Director General, Posts, Ministry of Communications, New Delhi.
2. The Deputy Director General (PAF), Department of Posts,  
 P.A. Wing, Dak Bhavan, New Delhi – 110 001.
3. The Director (PA I), Department of Posts, PA Wing,  
 Dak Bhavan, New Delhi – 110 001.
4. The Asst. Director General, (PA-Admn.),  
 Department of Posts, P.A. Wing, Dak Bhavan,  
 New Delhi – 110 001.

**Respondents**

**(By Advocate – Mr. Pradeep Krishna, ACGSC)**

This application having been heard on 05.11.2013, the Tribunal on the  
 same day delivered the following:

**OR D E R**

**By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-**

When this case is taken up for consideration learned counsel for the  
 applicant submits that the Original Application has become infructuous in as

W

much as the relief sought has already been granted, albeit prospectively. He prays that the Original Application may be closed as infructuous for the time being, with liberty to pursue the matter further if the applicant is aggrieved in any manner. Accordingly, the Original Application is closed as infructuous.

Rudhra

(RUDHRA GANGADHARAN)  
ADMINISTRATIVE MEMBER

“SA”

mmhb

(JUSTICE A.K. BASHEER)  
JUDICIAL MEMBER